

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.08.2026

COURT OF REGISTRAR **(HYBRID MODE)**

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5926 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Shashi Tanna & Anr. Vs. Devkaran & Co. Pvt. Ltd. & Ors.	Anushka Bhardwaj
2.	I.A. No. 5927 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Kavinder Kumar Vs. MBKS Agro Foods Pvt. Ltd.	Prashant Katara
3.	I.A. No. 5928 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Kushwant Kumar Kaushal and Anr Vs. Pramod Kumar Sharma	Sabhay Choudhary
4.	I.A. No. 5949 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	CK Decors Pvt. Ltd. & Anr. Vs. Atul Mittal, Resolution Professional, Logix Infratech Pvt. Ltd.	Siddharth Sharma
5.	I.A. No. 5963 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Kanchan Shrivastva Vs. Pramod Kumar Sharma	Sabhay Choudhary
6.	I.A. No. 5964 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Yash Tekwani Vs. Pramod Kumar Sharma	Sabhay Choudhary
7.	I.A. No. 5968 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Rayways Infra Projects Private Limited (Through its Suspended Director Rajni Gulati) Vs. Superwave Communication and Infrsolution Pvt. Ltd.	Vikas Lakra

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